IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
217/241-242/PB/2018

IN THE MATTER OF:
Sanjay Aggarwal .... Applicant/Petitioner
v.
Celebration City Projects Pvt. Ltd. .... Respondent

Order under Section 241-242

Order delivered on 20.03.2020

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

ORDER

List on 29.04.2020.

-Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.03.2020
Ritu Sharma